

High Court of Jammu and Kashmir at Jammu

ORDER

No:- 1755

Dated:- 28-03-2018.

In terms of Rule 15(1) of SRO 53 dated 01.03.2007, sanction is hereby accorded to the grant of one month's leave salary, in favour of the following Judicial Officers:-

Sr.No	Name of the officer S/Shri
1.	Vinod Chaterji Koul, Principal District & Sessions Judge, Jammu
2.	Sunit Gupta, Principal District & Sessions Judge Leh
3.	Mohammad Amin Mir, CJM, Anantnag
4.	Ms. Renu Dogra, Sub Judge, Bhaderwah
5.	Archana Charak, Additional Special Mobile Magistrate, R.S.Pura
6.	Fayaz Ahmad Qureshi, Munsiff, Baramulla
7.	Altaf Hussain Khan, Munsiff, Anantnag
8.	Sandeep Singh Sen, DMM(T), Doda
9.	Ajay Sharma, DMM(T), Udampur

(Sanjay Dhar)
Registrar General

No:- 6919-31/95

Dated:- 28-03-2018.

Copy to the:-

1. Shri/Ms. _____
2. Chief Accounts Officer, High Court of J&K, Jammu.
..... for information and necessary action.
3. CPC E-Courts, High Court of J&K for uploading on the official website.
..... for information and necessary action.

Registrar General